

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.322
CAA-73(ND)/2022

IN THE MATTER OF:

MM/s. Knauf Gypsum India Pvt Ltd. AND USG India Pvt Ltd. **APPLICANT**

SECTION

U/s 230-232

Order delivered on 27.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 02.11.2022.


(Court Officer)
Court-III